

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI**  
**COURT-III**

ITEM NO. 204  
IB-1924/ND/2019

**IN THE MATTER OF**

M/s. Satkar Logistics Pvt. Ltd.

Vs.

M/s. Ambassador Logistics Pvt. Ltd.

... OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**Section**

Under Section 9 IBC code 2016

**Order delivered on 10.01.2020**

**Coram:**

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Ms, Sumita Purkayastha

Hon'ble Member (Technical)

For the Petitioner/FC : Adv. Ketan Meetan, Adv. Himesh Harbola, Adv. Prashant  
For the Corporate Debtor : Adv. Inder Pahuja

**ORDER**

File is not available. Registry is directed to trace out the file and list the matter on 20.01.2020.

-S-d-

(SUMITA PURKAYASTHA)  
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)